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ITEM NO.15

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).10539/2013

(From the judgement and order dated 30/10/2013 in CRMWP No.21503/2013
of the HIGH COURT OF JUDICATURE AT ALLAHABAD)

PRAVEEN YADAV & ORS

Petitioner(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

(With appln(s) for aising additional grounds and exemption from filing
O.T.)

Date: 10/01/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN

HON'BLE MR. JUSTICE VIKRAMAJIT SEN

For Petitioner(s)

Ms. Monika Manocha, Adv.

Mr. Daya Krishan Sharma, Adv. (NP)

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Counsel for the petitioner has circulated a letter praying
for time for seeking instructions in the matter.
Adjourned for two weeks.

|(N.S.K. Kamesh)

| |(Renuka Sadana)

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|Court Master

| |Court Master

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